

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.2436/2018
MA No. 2920/2018

New Delhi this the 18th day of March, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Ramesh Kumar
Age 53 years, Group C(LDC)
S/o Shri Raj Gopal
R/o RZS-82/23,
Second Floor Nihal Vihar,
Satsang Road, Nangloi,
Delhi-110 041.

- Applicant

(None)

Versus

Secretary General
Indian Red Cross Society
1, Red Cross Road,
New Delhi-110 001.

- Respondent

(By Advocate: Mr. L.R. Khatana)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):-

On previous date, i.e., 15.03.2019 only proxy counsel had appeared for the applicant. Today, also nobody is present. Hence, MA No.2920/2018 for condonation of delay and O.A. as well are dismissed in default and for lack of prosecution. No costs.

**(S. N. Terdal)
Member (J)**

**(Nita Chowdhury)
Member (A)**

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